

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	HORNBILL INFRA TECH LLP
UNDER SECTION	SEC 60-62 LLP ACT 2008

Appearance (via video conferencing/physically)

None

ORDER

1. None for the parties.
2. List the matter on **06.09.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)